

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/998/2020

This the 15th day of January, 2021



HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Pyari Devi Age about 63 years, W/o Late Sh nank Chand R/o Jogwan
P.O. Pallanwalla Tehsil Akhnoor District Jammu.

.....Applicant

(Advocate: Mr. Sumir Pandita-**Not Present**)

Versus

1. UOI through Director General, Shastra Seema Bal (SSB) Block-V
(East) R.K. Puram New Delhi and 5 ors.

.....Respondents

(Advocate: Mr. Raghu Mehta, Sr. Central Government Standing Counsel)

O R D E R

[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

The present TA has been received by way of transfer from Hon'ble High Court of J&K at Jammu. It has been submitted at the Bar that the matter pertains to Sahastra Seema Bal (S.S.B.) and since the Sahastra Seema Bal being an armed force does not fall within the jurisdiction of this Tribunal, this Tribunal cannot assume jurisdiction in respect of any service matter pertaining to Sahastra Seema Bal under the Act. We accordingly hold that this Tribunal is not vested with any jurisdiction to entertain any petition related to any service dispute in the Sahastra Seema Bal.



2. In similar circumstances, the Bench of Armed Forces Tribunal, Jammu comprising of Hon'ble Mr. Justice Mohammad Tahir, Member (J) and Hon'ble Vice Admiral A.G.Thapliyal in TA No. 267 of 2017 (SWP No. 1188 of 2014) titled Bahadur Singh v/s Union of India vide order dated 25.03.2019 held that since the Tribunal does not have the jurisdiction to deal with the matter, the case be sent back to the Registrar (Judicial), High Court of Jammu & Kashmir to be listed before the appropriate Bench.

3. Therefore, since this Tribunal has no jurisdiction to deal with the present case, this case be sent back to Registrar (Judicial), High Court of Jammu & Kashmir at Jammu to be placed before the Hon'ble Bench for further orders.

4. Both the parties are directed to appear before the Registrar (Judicial), High Court of Jammu & Kashmir at Jammu on 18.02.2021.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)